

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

ORIGINAL APPLICATION NO:65/2009.  
DATED THE 5th DAY OF NOVEMBER, 2009.

CORAM:

HON'BLE Ms K NOORJEHAN, ADMINISTRATIVE MEMBER

Smt Aleyamma John,  
Retired Ferro Printer,  
O/o.Chief Engineer(Naval Works),  
Military Engineer Services,  
Naval Base, Kochi-4  
residing at Paradise,  
Mattakuzhi, Varikkoll PO 682 308. .... Applicant

By Advocate Mr R Sreeraj

V/s

- 1 Union of India represented by  
its Secretary to Government of India,  
Department of Defence Accounts,  
Ministry of Defence, New Delhi.
- 2 The Joint Controller of Defence Accounts(Funds),  
Meerut Cantt, 260 001.
- 3 The Controller of Defence Accounts,  
618, Annasalai, Teynampett,  
Chennai 600 018. .... Respondents

By Advocate Mr Millu Dandapani

This application having been heard on 05.11.2009 the Tribunal on the same day:delivered the following

(ORDER)

HON'BLE Ms K Noorjehan, ADMINISTRATIVE MEMBER

The respondents have filed a statement intimating the Drawal of Cheque for the disputed amount of GPF alongwith interest upto October, 2009. It is stated by the applicant's counsel that the local office has received the cheque which is issued by CDA (Funds), Meerut.

Since nothing survives in the OA, the same is closed as infructuous.

  
K NOORJEHAN  
ADMINISTRATIVE MEMBER

abp